

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Ins) No. 611 of 2019

IN THE MATTER OF:

TUF Metallurgical Pvt. Ltd.

...Appellant

Versus

Wadhwa Glass Processors Pvt. Ltd.

...Respondent

Present:

For Appellant:

For Respondent:

ORDER

21.01.2020: At request of Learned Counsel for the Appellant the matter is adjourned to **13th February, 2020.**

[Justice Venugopal M.]
Member (Judicial)

[V. P. Singh]
Member (Technical)

sa/nn